

**Annexure 1**

**Name of the corporate debtor: Daffodil Shelters Private Limited; Date of commencement of liquidation: 31-08-2023; List of stakeholders as on: 11-11-2023**

**List of Secured financial creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Piramal Capital Housing & Finance Limited	28-09-2023	87,33,82,921	87,33,82,921	Secured	87,33,82,921	Yes	Refer Annexure A	87,33,82,921	100.00	0.00	0.00	0.00	0.00	0.00
<b>Total</b>			<b>87,33,82,921</b>	<b>87,33,82,921</b>		<b>87,33,82,921</b>			<b>87,33,82,921</b>	<b>100.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>

**ANNEXURE A**

**DETAILS OF SECURITY INTEREST**

The land parcels admeasuring 34.55 acres of land situated at Aniyabaranallur village of Thoothukudi Taluk, Tamil Nadu, mortgaged in favour of the Financial Creditor by way of a Memorandum of Deposit of Title Deeds dated 29.09.2014 registered as document number 4342/2014 in the office of the sub registrar at Pudukottai, executed by Daffodil Shelters Private Limited along with other mortgagors. The details of land parcels are as follows:

<b>Sr. No.</b>	<b>Village</b>	<b>Survey No.</b>	<b>Extent (In Acres)</b>
1.	Aniyabaranallur Village, Tuticorin, Tamil Nadu	1427	1.79
		1428	0.98
		1231	2.32
		1179	1.05
		1180	2.59
		1167	2.04
		1116/1	0.645

<b>Sr. No.</b>	<b>Village</b>	<b>Survey No.</b>	<b>Extent (In Acres)</b>
		1117	0.75
		1154	0.65
		1033	1.55
		1073/1A	0.06
		1031/2	1.245
		1093/2	0.57
		1155/1	1.68
		1169/2	0.42
		1155/3	1.7
		1414/1	1.2
		1285	0.91
		1240/1	2.64

Sr. No.	Village	Survey No.	Extent (In Acres)
		1410	1.93
		1409	1.56
		1434	2.83
		1253/1	2.45
		1257/2	0.99
<b>TOTAL</b>			<b>34.55</b>

**Note: -**

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.